

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 7/9/NCLT/AHM/2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2021

Name of the Company:

Quality Packaging
V/s
Baid Industries Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016


ORDER

No one appeared for Operational Creditor.

Learned Counsel for Corporate Debtor appeared.

Pleadings are complete.

Matter to appear for further consideration on 07.04.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 1st day of March, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)